

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560038.

Review Appln. No.26 of 1993 in Dated: 21 SEP 1993

APPLICATION NO(S) 587 of 1991.

APPLICANTS: Veerabhadrappa B.

RESPONDENTS: Secretary, Ministry of
Defence, NDelhi & Others.

TO.

1. Dr.M.S.Nagaraja,
Advocate, No.11,
Second Floor,
First Cross,
Sujatha Complex,
Gandhinagar,
Bangalore-9.

Subject:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the
ORDER/STAY/INTERIM ORDER, passed by this Tribunal in the
above said application(s) on 13th September, 1993.

Mr. [Signature]
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

22/9/93

gm*

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

DATED THIS DAY THE 13TH OF SEPTEMBER, 1993

Present: Hon'ble Justice Mr. P.K. Shyamsundar Vice Chairman

Hon'ble Mr. V. Ramakrishnan

Member (A)

REVIEW APPLICATION NO. 26/1993

Shri Veerabhadrappa B.
Aged 36 years,
Chargeman Gr. I,
CQA(R) C&S/RE Wing,
J.C. Nagar,
Bangalore - 560 006

Applicant

(Dr. M.S. Nagaraja - Advocate)

v.

1. Union of India,
represented by
Secretary to Government,
Ministry of Defence,
Department of Defence,
Production & Supplies (DGQA),
New Delhi
2. The Director of Quality,
Assurance (Electronics),
DQAL Department of Defence,
Production & Supplies,
DHQ PO
New Delhi - 110 011
3. Departmental Promotion Committee
for selection of candidates for
promotion to the Assistant
Foreman's Post
Director of Quality Assurance,
(Electronics), DQAL Department of
Defence Production & Supplies,
DHQ PO; New Delhi - 110 011
4. Shri E.R. Verghese,
Chargeman I
Controllerate of Quality Assurance,
Electronics, J.C. Nagar
Bangalore - 560 006

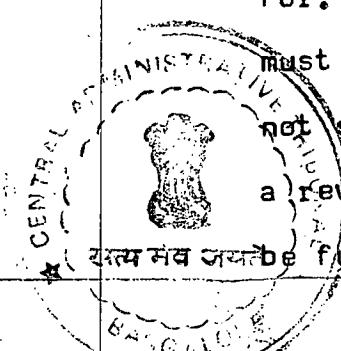
5. Shri M. Ananda Kumar,
Chargeman I,
Controllerate of Quality Assurance,
Power Systems, J.C. Nagar,
Bangalore - 560 006
6. Shri C. Ashok Kumar,
Chargeman I,
Controllerate of Quality Assurance Systems,
156, Gauge Lines,
Secunderabad - 500 015
7. T.S. Prabhudevaiah,
Chargeman I
Controllerate of Quality Assurance,
Electronics, J.C. Nagar,
Bangalore - 560 006
8. Ansuya Bagai,
Chargeman I
Hq. Director of Quality Assurance,
Electronics, DHQ PO,
New Delhi - 110 011

Respondents

This review application has come up today before this Tribunal for orders. Hon'ble Justice Mr.P.K. Shyamsundar, Vice Chairman made the following:

ORDER

Heard Dr.M.S. Nagaraja for the applicant in this review application. No new aspect has been pressed for consideration in the review sought for. If the applicant is still aggrieved, he must seek relief from the appellate forum and not seek re-consideration of our order by way of a review. We, therefore, consider this claim to be futile and dismiss the same. No costs.



TRUE COPY

Sd/-
MEMBER (A)

N. Deo S

VICE CHAIRMAN
SECTION OFFICER 21/9/93
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE